(c) The Government have recently formulated a National Perspective for Water Resources Development in the country which will provide Irrigation facilities to drought prone areas and will also help in control of floods to some extent. It may also help in providing drinking water in some areas.

India's Technical Know-how in Oil Exploration to Foreign Countries

4242. SHRI K. PRADHANI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the names of the countries where Indian technical know-how in oil exploration is assisting; and

(b) the terms and conditions regarding the agreement?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) Iraq.

(b) Oil & Natural Gas Commission is having a drilling contract in Iraq for a period of 2 years w.e.f. 29-1-1979 ONGC receives payment on the basis of metreage drilled.

Studio for A.I.R. Station at Visakhapatnam

4243. SHRI KUSUMA KRISHNA MURTHY: Will the Minister of IN-FORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the A.I.R. Station at Visakhapatnam has not been equipped with the necessary studio facilities; and

(b) why the construction of the necessary buildings for A.I.R. at Visakhapatnam has been delayed even after getting the required site from the State Government?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMA-TION AND BROADCASTING (SHRI-MATI RAM DULARI SINHA): (a) Interim studio facilities in a rented building are available at A.I.R., Visakhapatnam, but these are inadequate.

(b) The delay in the construction of permanent studios has, occurred because the site for the studios, selected in 1971 and taken over in 1973, was taken back by the State Government before the work could be commenced. The alternative site was taken over in May 1979 after protracted correspondence with the State Government. On account of escalation of cost since 1971, when the project was approved, revised sanction for the project has become necessary, which is being obtained. The construction work will be taken up as soon as this sanction is received.

Setting up of Kerosene Pumps by Indian Oil Corporation

4244. SHRI CHIRANJI LAL SHAR-MA: Will the Minister of PETRO-LEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that Indian Oil Corporation has decided to set up kerosene pumps on the pattern of petrol pumps; and

(b) if so, places chosen, State-wise?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) No, Sir.

(b) Does not arise.

Availability of Kerosene Oil in Rural Areas

4245. SHRI CHITTA MAHATA: Will the Minister of PETRO-LEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that kerosene oil is rarely available in rural areas throughout the country for the last three months;

(b) if so, the reasons therefor;

(c) the quota of kerosene oil for domestic consumption for each State; and (d) what is the control price of kerosene and whether it is being sold in the black market?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) and (b). Due to the agitation in Assam and consequent closure of the three refineries in that State, and the Barauni refinery in Bihar, the overall availability position of kerosene in the country had become tight since January, 1980. Even then, the allocations of kerosene to the States and Union Territories between March and May, 1980 were higher than the actual sales of this product in the corresponding months of the previous year. While the oil companies make supplies of kerosene to their dealers and wholesale agents, the retail distribution of this products is entirely the responsibility of the State Government and Union Territory Administrations. The State Governments etc. have been advised to ensure equitable distribution of kerosene within the State by streamlining the distribution system.

(c) The State-wise allocations of kerosene for the months of April, May, and June 1980 are given in the statement attached. Bulk of kerosene allotted is being consumed in the domestic sector.

(d) The basic ceiling selling price of kerosene ex-Bombay is Rs. 1294.93/K1. To this, other charges such as transportation octroi, sales tax, local taxes, and dealer's commission are added when kerosene is sold in retail. As already stated in reply to (a) and (b) above, retail distribution of kerosene is the responsibility of State Governments etc. who have been advised to take effective steps to curb malpractices like blackmarketing, hoarding etc. which are usually experienced in time of shortages.

Kerosene allocations												
						(Fi	gures in Met	ric Tonnes)				
States/Union Territori	es		April 1980	May 1980	June 1980							
من همه محمد بنین است محمد بین پیش بینی بینی میشد. I میشه اشتر بین بین محمد محمد بین پیش بین بین بین بین بین					ونيون جينتي هيچو جيني الدي مريد ميناني بيون کارو و	• • • • • • • • • • • • • • • • • • •	3	4				
Andhra Pradesh .		•			•	22395	25000	23290				
Arunachal Pradesh	•		•	•	•	142	100	250				
Andaman & Nicobar	•	•	•	•	•	79	100	8				
Assam	•		•	•	•	10025	10700	11170				
Bihar	•	•	•	•	•	23000	23000	1891				
Chandigarh .	•	•	•	•		800	800	620				
Dadra & Nagar Hav	eli	•	•		•	55	100	5				
Delhi	•	•	•	•	•	9900	99 00	740				
Gujarat	•	•	•	•	•	32820	32900	2978				
Goa, Daman & Diu	•	•	•		•	1262	1100	124				
Haryana		•	•	•	•	46 87	5200	502				

Statement

Kerosene allocations

I							2	3	4
Himachal Prade	sh	•	•	•		•	1210	1210	1140
Jammu 🌲 Kash	mir	•	•	•	•	•	1935	1935	1830
Karnataka .	•	•	•	•	•	•	20000	19400	17450
Kerala .	•	•	•	•	•	•	10826	10700	10530
Madhya Pradesl	h.				•	•	15889	16500	164 9 0
Maharashtra	•	•	•	•	•	•	66029	64500	62270
Manipur .	•			•		•	604	600	5 8 0
Meghalaya	•	•	•	•	•	•	715	600	700
Mizoram .	•		•	•	•	•	199	100	110
Nagaland .	•	•	•	•	•	•	440	400	360
Orissa .	•		•	•	•	•	8500	8500	549 0,
Punjab .		•	•	•	•	•	9300	12500	12550
Pondicherry .	•	•	•	•	•	•	564	600	500
Rajasthan .	•	•	•	•	•	•	11291	9800	9180
Sikkim .	•	•	•	•	•	•	398	400	400
Tamil Nadu			•	•	•	•	26959	27900	24820
Tripura .	•		•	•	•	•	932	600	740
Uttar Pradesh	•	•	•	•	•	•	32270	34000	308 70
West Bengal	•	•	•	•	•	•	34456	34500	28790

Payment of Commission for L.P. Gas to Agents of Hindustan Petroleum Corporation

4246. SHRI P. RAJAGOPAL NAI-DU: Will the Minister of PETRO-LEUM AND CHEMICALS be pleased to state:

(a) whether the Sub-agents and Agents of Hindustan Petroleum Corporation are getting a commission of only Rs. 1.50 and Rs. 2.75 per cylinder respectively as against Rs. 3.37 to other agents of the same company;

(b) if so, whether there is any representation from the Sub-Agents and Agents for their upgradation on par with full fledged Agets; and

(c) if so, what is the action taken?

s

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) Yes, Sir.

(b) Yes, Sir.

(c) Government have initiated a review of the sub-dealership system of the Hindustan Petroleum Corporation with a view to frame proposals for streamlining the present arrangement.

Proposal for Development of National Films Archives of India

4247. SHRI R. K. MHALGI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the proposals for proper functioning and development of the National Films